

(15)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 448/2004 in
OA 3347/2002

New Delhi the 12th day of August, 2005

**Hon'ble Mr. M.P. Singh, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)**

Sanjeev Kumar
S/O Shri Nar Singh Ram
R/O 87, Sector 2, Pocket 2,
Dwarka, New Delhi.

(By Advocate Shri L.R. Khatana)

..Applicant

VERSUS

1. Shri A.N. Tiwari,
Secretary to the Govt. of India,
Department of Personnel and Training,
Ministry of Personnel, Public Grievances
and Pension, North Block, New Delhi.
2. Shri Mata Prasad,
Chairman,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110003.

..Respondents

(By Advocate Shri R.N. Singh proxy for
Shri R.V. Sinha counsel for Respondent No.1)
(By Advocate Shri Subhash Mishra, counsel for
respondent No.2)

O R D E R

(Hon'ble Mrs. Meera Chhibber, Member (J))

Order in Contempt Petition No. 448/2004 was reserved on 15.7.2005 but before it could be pronounced we have received an order undated in Writ Petition No. 9003/2003

(Signature)

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whereby Hon'ble High Court has been pleased to direct that 'no final order shall be passed by the Tribunal on the contempt petition filed by the respondent till further orders'.

2. In view of the above, this CP is adjourned sine die with liberty to either side to revive it after final orders are passed by the Hon'ble High Court.


(Mrs. Meera Chhibber)
Member (J)


(M.P. Singh)
Vice-Chairman (A)

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